

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

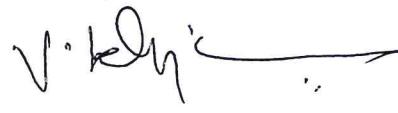
PETITION NUMBER : TCP/90/(IB)/2017

NAME OF THE PETITIONER(S) : BRIGHT ELECTRICALS

NAME OF THE RESPONDENT(S) : MOSMETRO (I) PVT LTD

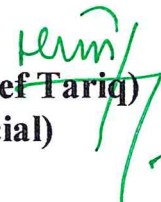
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	V. KALYANARAMAN	ADVOCATE FOR PETITIONER	
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ORDER

Counsel for the petitioner present. No representation on behalf of respondent. Counsel for the petitioner is directed to file an affidavit as per section 9 (3) (b) of the IB Code, 2016 along with the bank statement confirming that no payment has been made by the corporate debtor. The Registry is directed to issue notice to the respondent and the counsel for the petitioner is directed to issue notice to the corporate debtor along with the copy of the petition. Put up on **05.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)